

warehousing facilities and cash-flow problems because of increase in inventory levels.

(b) A statement giving the stock position as reported by the Public Sector Fertilizer producing units, is given below.

(c) No, Sir.

(d) Low 'off-take' of fertilizers is due,

mainly, to lack of moisture in the soil and delay in winter rains.

(e) Appropriate steps viz. fertilizer promotion programmes, credit facilities to farmers, etc. to increase fertilizer consumption have already been taken by the Government. Such measures, coupled with adequate rains, will improve fertilizer 'off-take'.

#### Statement

*Stock position of Fertilizer, including Imported, as on 15.11.85 as reported by the companies*

Sl. No.	Name of the Company	Unit	Quantity
1.	Madras Fertilizers Ltd.	MT	1,72,600
2.	Hindustan Fertilizers Corpn.	MT	1,34,639
3.	National Fertilizers Ltd.	MT	1,18,439
4.	Fertilizer Corporation of India	MT	92,733
5.	Rashtriya Chemicals and Fertilizers	MT	4,29,064
6.	Fertilizers and Chemicals, Travancore Ltd.	MT	80,466

#### New sugar policy

3062. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the sugar industry have reacted favourably to the new sugar policy announced by Government;

(b) the names of the associations who have welcomed the policy;

(c) whether the industry proposes to push up the production of sugar keeping in view the improvements effected by Government; and

(d) whether Government propose to call a conference of sugar producers in public, private and co-operative sector to consider ways to augment sugar production, if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :

(a) Yes, Sir.

(b) and (c). According to recent newspaper reports, the two apex bodies representing the sugar industry, viz. the National Federation of Cooperative Sugar Factories Ltd. and the Indian Sugar Mills Association have welcomed the new sugar policy announced by the Government for the sugar year 1985-86. Both these associations have expressed the view that the new policy would result in increased production of sugarcane and sugar.

(d) No, Sir.

#### Allotment of (PWD) quarters in Bangalore

3063. SHRI V. S. KRISHNA IYER :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) Whether it has come to the notice of Government that the civilians in the Defence Department are not allotted C. P.-W. D. Quarters in Bangalore; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The office concerned is to be first declared eligible for allotment of general pool accommodation at Bangalore. For this purpose, the Ministry of Defence had been requested to furnish details of the offices, number of Civilian employees, etc. These informations have been received only in the third week of November, 1985.

[*Translation*]

Setting up of a T. V. relay centre at Jhunjhunu (Rajasthan)

3064. SHRI MOHD. AYUB KHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government are making any efforts to set up a television relay centre at Jhunjhunu (Rajasthan) as people of this areas are continuously demanding it ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND

BROADCASTING (SHRI V.N. GADGIL) : Yes, Sir. It is proposed to set up a low power (100 W) TV transmitter at Jhunjhunu during the VII Plan period.

[*English*]

ISI Certification Mark

3065. SHRI KAMLA PRASAD SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 1189 on 25 November, 1985 regarding ISI Certification Mark and state :

(a) whether a list of the 93 products covered under the compulsory Certification Marks Scheme of Indian Standards Institution will be laid on the Table;

(b) whether there is any proposal to include safety matches, electrical wires, electrical tubes and bulbs etc. in the list in the immediate future being articles for the protection and safety of consumers; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : (a) Yes, Sir. A Statement is given below.

(b) Yes, Sir.

(c) Does not arise.

#### Statement

*Products for which ISI mark is obligatory in the country*

(A) Food Colours and Food Colour Preparations :

- (1) IS : 1694-1974 Specification for Tartrazine, Food grade
- (2) IS : 1695-1974 Specification for Sunset Yellow PCF, Food grade
- (3) IS : 1696-1974 Specification for Amarnath, Food grade
- (4) IS : 1697-1974 Specification for Erythrosine, Food grade
- (5) IS : 1698-1974 Specification for Indigo Carmine, Food grade
- (6) IS : 2558-1974 Specification for Ponceau 4R, Food grade
- (7) IS : 2923-1974 Specification for Carmoisine, Food grade
- (8) IS : 2924-1974 Specification for Fast-Red E, Food grade